

GOVERNMENT OF INDIA  
MINISTRY OF CHEMICALS & FERTILIZERS  
DEPARTMENT OF CHEMICALS & PETROCHEMICALS

**LOK SABHA**

**UN-STARRED QUESTION No. 1540**  
TO BE ANSWERED ON 28.07.2023

**IMPACT OF HARMFUL CHEMICALS ON ENVIRONMENT**

1540. SHRIMATI REKHA VERMA:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government is aware that the chemicals used to get rid of weeds and pests in the fields can harm the environment;
- (b) if so, the details thereof; and
- (c) the details of the initiatives proposed by the Government to mitigate such impacts as well as to ensure that farmers produce enough food for the global population which is expected to increase in billions during this century?

**ANSWER**

MINISTER OF STATE FOR CHEMICALS AND FERTILIZERS

(SHRI BHAGWANTH KHUBA)

**(a) to (c):** Pesticides being inherently toxic substances are registered for use in the country by the Registration Committee (RC) constituted under section 5 of the Insecticides Act, 1968 (the Act). RC, only after evaluating and satisfying itself about the safety and efficacy of the pesticides, grants registration. RC approves the standards for use of pesticides by prescribing its dosages, crops on which it is to be used, precautionary measures to be taken while using it, optimal re-entry period after each application of pesticides etc. on Label and Leaflets. Use of registered pesticides as per Label and Leaflets do not pose any harm to human beings, animals and environment and living organisms other than pests.

The Government is popularizing the strategy of Integrated Pest Management (IPM) which envisages other methods of pest management like cultural, mechanical, biological etc. and only need based judicious use of pesticides is advocated as a last resort to minimize their usage.

The Directorate of Plant Protection Quarantine & Storage (DPPQ&S) through its 36 Central IPM Centers in 28 States and 2 UTs is conducting various activities viz. Farmers Field Schools (FFS), two days and five days HRD programmes and 30 days' Season Long Training

Programmes (SLTP) to educate and train farmers & extension functionaries as well as pesticide dealers about safe, judicious & need based use of pesticides according to their label claim. Use of bio-pesticides is encouraged to manage the crop pests. These programs are conducted to empower farmers with knowledge, skills and also to sharpen their ability to make critical and informed decisions to solve problems related to Plant protection.

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